

THE HIGH COURT OF MEGHALAYA  
SHILLONG


NOTICE

No.HCM. III/04/2015/ \_\_\_\_\_

Dated, Shillong the 21<sup>ST</sup> January 2019

As directed by the Hon'ble Vacation Judge (Hon'ble Mr. Justice H.S. Thangkhiew), the Vacation Court will sit on 25<sup>th</sup> January 2019 (Friday) in Court Room No. 3 at 10:30 A.M. to take up urgent matters.

By order.

  
REGISTRAR GENERAL

Memo No.HCM. III/04/2015/ 22A

Dated, Shillong the 21<sup>ST</sup> January 2019

Copy for information to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
4. The President/Secretary Shillong High Court Bar Association, Shillong.
5. The P.S to Advocate General/ Addl. Advocate General High Court of Meghalaya, Shillong
6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
7. The Court Master, High Court of Meghalaya, Shillong.
8.  The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
9. Notice Board.

  
REGISTRAR GENERAL